

(a) the number and names of drinking water supply schemes received by the Central Government from the States of Andhra Pradesh, Mysore, Assam and Himachal Pradesh for approval and sanction during the last three years;

(b) the number and names of schemes which have been approved and sanctioned, those which have been completed so far and those which are pending approval and sanction;

(c) when they will be sanctioned and when already sanctioned schemes will be completed; and

(d) the total expenditure involved in each scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) to (d). Details about the schemes received, approved by the Government of India, estimated cost, approved cost and the schemes returned to the State Governments for revision/modification are given in the Statement laid on the Table of the House. [Placed in Library. See No. LT-1400/69].

The execution of the schemes is the responsibility of the concerned State Governments. Information regarding the present stage of the various schemes is not available with the Government of India.

State Housing Ministers Conference at Bangalore

1170. SHRI B. SHANKARANAND: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that in the recent Housing Ministers Conference held at Bangalore, Mysore State complained that the Centre was not according priority that was due to housing in plan schemes;

(b) if so, the reasons therefor and the action taken in the matter; and

(c) the amounts sanctioned to each State and utilised during 1966-67 to 1968-69, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) and (b). There was no complaint as such from the Mysore Government delegates at the Conference about the Centre giving low priority to housing in plan schemes. However, the question of low priority assigned to 'housing' in the scheme of national planning formed an item of Agenda for the Conference. As all housing schemes now fall in the State-sector, the Conference urged upon the State Governments, in two of its recommendations, to allocate larger funds out of the block Central assistance (loans and grants) allocated to them. The State Governments have been requested to implement the recommendations.

(c) The information is given in the Statement laid on the Table of the House. [Placed in Library. See No. LT-1401/69].

State Housing Ministers' Conference at Bangalore

1171. SHRI HEM RAJ:
SHRI RABI RAY:
SHRI N. K. SOMANI:
SHRI N. R. LASKAR:
SHRI CHENGALRAYA NAIDU:
SHRI K. P. SINGH DEO:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether any meeting of the State Ministers of Housing was held recently at Bangalore; and

(b) if so, the decisions taken therein and whether a copy of it will be laid on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes; a Conference of Ministers of Housing, Urban Development and Town Planning was held at Bangalore from the 18th to 20th, June, 1969.

(b) Copies of the recommendations made by the Conference have already been placed in the Parliament Library. The recommendations will be processed in con-